

SL. No.116

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.12.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.302/7/HDB/2019
NAME OF THE COMPANY	Sew LSY Highways Ltd
NAME OF THE PETITIONER(S)	Punjab National Bank
NAME OF THE RESPONDENT(S)	Sew LSY Highways Ltd
UNDER SECTION	7 of IBC

ORDER

Ld. Counsels for both sides present and submits that the stay by the Hon’ble High Court of Telangana is still in force.

Hence, the matter adjourned to 04.01.2023.

Sd/-

MEMBER TECHNICAL

Sd/-

MEMBER JUDICIAL